

O.A.NO. 1646/97.

Date of Order: 18-2-98.

Between:

Md. Shaik Mohiuddin.

.. Applicant.

and

1. Superintendent of Post Offices,
Mahaboobnagar-1.
2. Postmaster General, Hyderabad Region,
Hyderabad.

.. Respondents.

For the Applicant: Mr. K. Vasudeva Reddy, Advocate.

For the Respondents: Mr. N.V. Raghava Reddy, Addl. CGSC.

CORAM:

THE HON'BLE MR. H. RAJENDRA PRASAD : MEMBER (ADMN)

THE HON'BLE MR. B. S. JAI PARAMESWAR : MEMBER (JUDL)

The Tribunal made the following Order:-

Mr. N.V. Raghava Reddy for the Respondents.

The facts in this case are similar to O.A. 1516/97 which was disposed of yesterday (17-2-98). The OA is therefore accordingly disposed of in terms of order passed in O.A. 1516/97.



Deputy Registrar.

To

1. The Superintendent of Post Offices,
Mahaboobnagar-1-
2. The Postmaster General, Hyderabad Region, Hyderabad.
3. One copy to Mr. K. Vasudeva Reddy, Advocate, CAT. Hyd.
4. One copy to Mr. N.V. Raghava Reddy, Addl. CGSC. CAT. Hyd.
5. One spare copy.

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23/2/98
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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

The Hon'ble Mr. B. S. Sripavanthar M (S)

DATED: 18-2-1998

ORDER/JUDGMENT:

M.A./R.A./C.A.No.

in

O.A.No. 1646/97.

T.A.No. QW.R

Admitted and Interim directions
Issued.

Allowed

Disposed of with direction

Dismissed.

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

Order copy in
to be enclosed. OA 1576/97

केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal दस्तावेज/DESPATCH 23 FEB 1998 हैदराबाद न्यायपीठ HYDERABAD BENCH
